

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 101
CP No. 143(ND)/2013

IN THE MATTER OF:

Rockman Advertising and Marketing
India Pvt. Ltd. & Ors.

.... Applicant/petitioner

v.

M/s. Sharp Eye Advertising Pvt. Ltd.

.... Respondent

Order under Section 397/398

Order delivered on 02.12.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner -

ORDER

No one present in support of the petition. In the interest of justice, hearing is deferred to 10.02.2020.

— sd —

(M.M.KUMAR)
PRESIDENT

— sd —

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)